

Office of the District & Sessions Judge, Saharsa  
Dated, Saharsa, the, 16<sup>th</sup> October, 2020

Order No. 106 /G

In view of Hon'ble Court's Letter No. 92024-060/A.D.Apptt. Dated 14.10.2020 and its enclosed General Letter No.- 21987-22019 dt. 18.08.1986 & 12045-79 dated 26.08.1989 regarding roster arrangement/ detention of the Officers of Superior Judicial Service for the ensuing Durga Puja Holidays commencing on 22.10.2020 to 30.10.2020, the following roster arrangement of the Officers of Superior Judicial Service posted at Saharsa with their consent is hereby made to dispose of the urgent matters including the hearing of bail petitions.

Sl. NO.	Name of the Judicial Officer	Period of detention
01.	Sri Motish Kumar Singh, Addl. Distt. & Sessions Judge-II, Saharsa	From 22.10.2020
02.	Sri Chandra Mohan Jha, Addl. Distt. & Sessions Judge-I, Saharsa	From 23.10.2020 to 24.10.2020
03.	Sri Shiv Kumar, Addl. Distt. & Sessions Judge-III, Saharsa	From 25.10.2020 to 26.10.2020
04.	Sri Vikas Singh, Addl. Distt. & Sessions Judge-IV, Saharsa	From 27.10.2020 to 28.10.2020)
05.	Sri P. K. Jha, Addl. Distt. & Sessions Judge-V, Saharsa	From 29.10.2020 to 30.10.2020

For hearing of the urgent matters, the working of the Courts will be held on 22<sup>nd</sup>., 28<sup>th</sup>. and 30<sup>th</sup>. of Oct'. 2020.

The Additional District & Sessions Judge, Saharsa, during his period of detention will remain in-charge of the Court and Office of other Sessions Courts at Saharsa including the Court and Office of the District & Sessions Judge, Saharsa. The Officer who is detained during the said period of holiday will leave the station only when his successor arrives at the station. The Officer, before leaving the headquarters, shall submit his address along with telephone number / mobile number on which he will be available during the period of the said period of holiday. The Officers will also ensure that all the required statements, returns etc. are prepared and sent to the Hon'ble Court before they leave the headquarters.

Further, the District & Sessions Judge, Saharsa shall remain exempted from roster duty during the aforesaid the said period of holiday.

Let a copy be forwarded to the Registrar General, the Hon'ble the Hon'ble High Court of Judicature at Patna.

Inform the Court concerned.

*Sd/-*  
(Vinod Kumar Shukla)  
District & Sessions Judge,  
Saharsa.

Memo No. 6067-76 / dated, Saharsa, the 16<sup>th</sup> October, 2020.

Copy forwarded to the Addl. District & Sessions Judge-I /II /III /IV/ V, Saharsa, Judge-in-Charge, Saharsa, District Magistrate, Saharsa, Superintendent of Police, Saharsa, Jail Superintendent, Saharsa, District Bar Association, Saharsa for kind information.

*[Signature]*  
16.10.20  
Judge-in-Charge,  
Saharsa.